

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.3229
TO BE ANSWERED ON 15.03.2018

NRDWP

3229. SHRI C.N. JAYADEVAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) whether the Government has decided to restructure the National Rural Drinking Water Programme (NRDWP) intended for providing safe and sustainable piped water through household connections to the rural population of the country; and
- (b) if so, the details of the changes proposed to be made under the NRDWP?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a) & (b) Yes Madam. National Rural Drinking Water Program (NRDWP) has been restructured on 10.11.2017 to make it competitive, outcome based and result oriented. Under restructured NRDWP, the Ministry aims to achieve 'Har Ghar Jal' i.e. providing safe & adequate drinking water to each rural household through coordinated efforts of the State Governments by 2030. As per restructured NRDWP, weightage for distribution of funds to the states is as under:

Criteria	Weightage (%)
Rural Population (as per last Census)	40
Rural SC and ST population (as per last Census)	10
States under DDP, DPAP, HADP and special category Hill States in terms of rural areas	40
Population (as per IMIS) residing in habitations having affected by chemical contaminants including heavy metals (as on 31st March of preceding financial year)	10

Under restructured guideline, release of funds would be made as under:

- i. 50 % of allocation will be released as per pre-approved criteria
- ii. 25% Sustainability (Functionality) of allocation will be released after third party evaluation of functionality of completed schemes in States
- iii. 25% of Normal component will be released after expenditure by States on reimbursement mode.